

1014

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
8<sup>th</sup> LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

F.No. 1/110/2023-Judl./Suptlaw/421-426

Dated 12.02.2024

**NOTIFICATION**

F.No. 1/110/2023-Judl./Suptlaw/421-426 :- In pursuance of the powers conferred by Section 8 of The Banning of Unregulated Deposit Schemes Act, 2019, the Hon'ble Lt. Governor of the National Capital Territory of Delhi, with the concurrence of the Hon'ble Chief Justice of the High Court of Delhi, is pleased to designate the courts of Additional Sessions Judge-02 in each Judicial District of Delhi as the Designated Court in respect of the areas of respective districts, for the purposes of aforesaid Act.

By order and in the name of the  
Lt. Governor of National  
Capital Territory of Delhi,

*Bharat Parashar*  
12.02.2024

(Bharat Parashar)

Principal Secretary (Law, Justice & L.A.)

F.No.1/110/2023-Judl./Suptlaw/421-426

Dated 12.02.2024

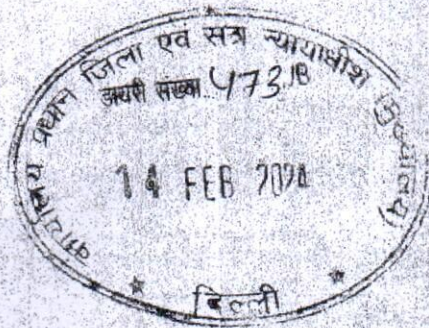
Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi.
2. The Registrar General, High Court of Delhi, New Delhi.
3. The District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
4. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV). It is requested that five copies of the Gazette may kindly be sent to this department for official record.
5. The Controller of Accounts, Govt. of NCT of Delhi, Vikas Bhawan, New Delhi.
6. Officers concerned through the Registrar General, High Court of Delhi, New Delhi.
7. Guard file.

*Bharat Parashar*  
12.02.2024

(Bharat Parashar)

Principal Secretary (Law, Justice & L.A.)



141  
16-2-24

**HIGH COURT OF DELHI: NEW DELHI**  
Sher Shah Road, New Delhi

1062-1072  
No. \_\_\_\_\_/G-1/Gaz./DHC/2024

Dated: 15/02/2024

From:

The Registrar General,  
High Court of Delhi,  
New Delhi- 110003.

To,

- 387
1. The Principal District & Sessions Judge, (HQs), Tis Hazari Courts, Delhi.
  2. The Principal District & Sessions Judge, New Delhi district, Patiala House Courts, Delhi.
  3. The Principal District & Sessions Judge, North-west district, Rohini Courts, Delhi.
  4. The Principal District & Sessions Judge, South-west district, Dwarka Courts, Delhi.
  5. The Principal District & Sessions Judge, West district, Tis Hazari Courts, Delhi.
  6. The Principal District & Sessions Judge, East district, Karkardooma Courts, Delhi.
  7. The Principal District & Sessions Judge, Shahdara district, Karkardooma Courts, Delhi.
  8. The Principal District & Sessions Judge, North-east, Karkardooma Courts, Delhi.
  9. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
  10. The Principal District & Sessions Judge-cum-special Judge (PC Act)(CBI), Rouse Avenue Courts Complex, New Delhi.
  11. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.

**Sub: Constitution of Designated Courts under the "Banning of Unregulated Deposits Scheme Act, 2019".**

Sir,

I am directed to forward herewith copy of notification bearing F.No. 1/110/2023-Judl./Suptlaw/421-426 dated 12.02.2024 issued by Principal Secretary (Law, Justice & L.A.) for your kind information and necessary action.

Yours Sincerely

*D Namrani*  
(Dileep Namrani)  
Assistant Registrar (Gazette-IA)  
For Registrar General

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

No. 11285-11355 /Power/Gaz/24

Dated 17 FEB 2024

**Sub:-Notification.**

**Copy forwarded for information & necessary action to :**

1. All the Judicial Officers of Delhi Higher Judicial Service, Central, Tis Hazari Courts, Delhi.
2. The AO(J)/Branch In-Charge, General Branch, Filing Section, Facilitation Centre-cum-E-Sewa Kendra, Office of the ACJ & CMM, (Central), Tis Hazari Courts, Delhi.
3. The PS/Reader to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
5. The R&I Branch (Central) for uploading on LAYERS.

*Ravinder Bedi*  
(RAVINDER BEDI)

District Judge (Commercial Court)  
Officer In-Charge Judicial Branch, Central  
For Principal District & Sessions Judge (HQs)  
Delhi.